



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.06.2025

## NOTICE

Please take notice that the following matters listed in the Court – II on 01.07.2025 & 02.07.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

| S. No. | Case No.                                                                                                   | Name of the parties                                                           | Counsel for Appellants | Counsel for Respondents                                                                                        |
|--------|------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|------------------------|----------------------------------------------------------------------------------------------------------------|
| 1.     | Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024<br><br><b>Part Heard</b> | IFCI Ltd.<br>Vs.<br>Raju Palanilkunnathil Kesavan & Anr.<br><br><b>With</b>   | Amish Tandon           | Rohan Chawla-R1<br>Ishaan George<br>Mukund P. Unny-R2<br>Abhishek Anand<br>Gaurav Mitra<br>Ishan Roy Chowdhury |
| 2.     | Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023<br><br><b>Part Heard</b>                      | IFCI Ltd.<br>Vs.<br>Raju Palanilkunnathil Kesavan                             | Rahul Kumar            | Rohan Chawla-R1<br>Ishaan George<br>Mukund P. Unny-R2<br>Abhishek Anand<br>Gaurav Mitra<br>Ishan Roy Chowdhury |
| 3.     | Comp. App. (AT) (Ins) No. 537 of 2023<br><br><b>Part Heard</b>                                             | Jagson Colorchem Ltd.<br>Vs.<br>Jayapushpam Investments and Trading Pvt. Ltd. | Pranjit Bhattacharya   | Rakesh K. Sharma<br>Iyengar Shubharanjan<br>Nishant Sharma                                                     |
| 4.     | Comp. App. (AT) (Ins) No. 1715 of 2024 & I.A. No. 7295 of 2024<br><br><b>Part Heard</b>                    | Amit Chaturvedi<br>Vs.<br>Omkara Assets Reconstruction Pvt. Ltd. & Anr.       | Arun Saxena            | Anand Varma<br>Apoorva Pandey<br>Ayush Gupta- R1<br>Ashwani Sharma- for RP                                     |

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| 5. | Comp. App. (AT)<br>(Ins) No. 2026 of<br>2024 & I.A. No.<br>8440 of 2024<br><br><b>Part Heard</b> | Sudha Apparels Ltd.<br>Vs.<br>Ravi Sethia | Aseem Chaturvedi | J. Rajesh<br>Dhrupad Vaghani- R1<br>Mridul Yadav<br>Anand Singh Sonyak-<br>for Intervenor |
|----|--------------------------------------------------------------------------------------------------|-------------------------------------------|------------------|-------------------------------------------------------------------------------------------|

By order of Hon'ble Chairperson  
-Sd/-  
Registrar